

achieved in proving all the major systems and subsystems of the complex vehicle is noteworthy. A national level Failure Analysis Committee (FAC) has been constituted to look into not only the failure but also critically examine the performance of all the systems including those which have performed well so that any marginal deviations can be corrected in the next development flight. The FAC is expected to submit its final conclusions by December 15, 1993.

(e) The second developmental flight of PSLV is planned for June, 1994.

Jet Training Aircrafts

1020 SHRI SATYA DEO SINGH:
SHRI BALRAJ PASSI:
PROF. PREM DHUMAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Air-Force is in dire need of jet training aircrafts equipped with advanced high technology;

(b) if so, whether certain fresh proposals have been invited for this purpose; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c). Early acquisition of an Advanced Jet Trainer (AJT) has recently been reconfirmed as a high priority scheme by the IAF. After evaluation of all available options, the only two aircraft confirming to the maximum number of the prescribed Air Staff Requirement parameters have been shortlisted for possible acquisition after negotiations.

[English]

Self Employment

1021. DR. KRUPASINDHU BHOI:
SHRI SHANTARAM
POTDUKHE:
SHRI ARVIND TULSHIRAM
KAMBLE:
SHRI V. DHANAJAYA
KUMAR:
PROF. SAVITHRI
LAKSHMANAN:
SHRI GOPINATH
GAJAPATHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since worked out the modalities for implementation of a new scheme to provide self employment to ten lakh educated unemployed youths in the country;

(b) if so, the details thereof ;and

(c) the funds allocated for implementation of the scheme State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI VITTALBHAI H. PATEL): (a) Yes, Sir.

(b) Details enclosed statement

(c) Capital subsidy is provided to the beneficiaries through Reserve Bank of India and there is no allocation for any State/UT individually. Capital subsidy 15% of the project cost subject to a ceiling of Rs, 7,500 per entrepreneur is envisaged in the scheme. For the year 1993-94 a capital subsidy of